COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Execution Petition No. 02 of 2016 in Appeal No. 188 of 2014

Execution Petition No. 03 of 2016 in Appeal No. 190 of 2014

Execution Petition No. 04 of 2016 in Appeal No. 73 of 2014

Execution Petition No. 05 of 2016 in Appeal No. 194 of 2014

Execution Petition No. 06 of 2016 in Appeal No. 192 of 2014

Dated: 25th July, 2017

Execution Petition No. 02 of 2016 in Appeal No. 188 of 2014

In the matter of:

M/s Hi-Tech Industries Execution Petitioner(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. Respondent(s)

Execution Petition No. 03 of 2016 in Appeal No. 190 of 2014

In the matter of:

M/s Parvati Steel & Alloys Execution Petitioner(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. Respondent(s)

Execution Petition No. 04 of 2016 in Appeal No. 73 of 2014

In the matter of:

M/s Aditya Industries Execution Petitioner(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. Respondent(s)

Execution Petition No. 05 of 2016 in Appeal No. 194 of 2014

In the matter of:

M/s Suraj Fabrics Industries Ltd. Execution Petitioner(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. Respondent(s)

Execution Petition No. 06 of 2016 in Appeal No. 192 of 2014

In the matter of:

M/s SPS Steel Rolling Mills Ltd. Execution Petitioner(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 11.09.2017.

PPS/Court Master

tpd